



**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-2425/2017**

**New Delhi, this the 12<sup>th</sup> day of February, 2020.**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Dinesh Chand Meena, Group-D,  
S/o Shri Ramlatoor Meena  
Aged about 29 years  
R/o Vill.-Baskuwa Ki Dhani  
Thana + Dausa,  
Rajasthan-303327.  
Subject – Recruitment. .... Applicant

(through: None)

Versus

1. Ministry of Railways  
Through Secretary,  
Rail Bhawan,  
1, Raisina Road,  
New Delhi-110001.
  
2. The Chairman,  
Railway Recruitment Cell,  
Northern Railway,  
Lajpat Nagar-I,  
New Delhi-110024. .... Respondents

(through Mr. S. M. Arif)



## ORDER (ORAL)

**Mr. S.N. Terdal, Member (J)**

None for the applicant. Applicant was not present on 11.04.2019.

2. Hence, the O.A. is dismissed in default and for non-prosecution. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (J)**

**(S.N. Terdal)**  
**Member (A)**

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